GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:4865 ANSWERED ON:24.08.2000 SPINNING MILLS ANANTA NAYAK

Will the Minister of TEXTILES be pleased to state:

(a) the number of spinning mills in the country, particularly in Orissa and the number of workers therein, mill-wise;

(b) the number of mills out of them lying closed/sick/running in losses, separately, state-wise;

(c) whether the workers in some of those mills have been thrown out of employment following the closure of mills;

(d) if so, the details thereof mill-wise/state-wise; and

(e) the steps taken for the revival of mills and the rehabilitation of thrown out workers?

Answer

MINISTER OF STATE FOR TEXTILES (GINGEE N. RAMACHANDRAN)

(a) As on 30.06.2000, the total number of cotton/man-made fibre textile spinning mills in the country were 1569. Out of which, 15 cotton/man-made fibre textile spinning mills were, in the state of Orissa. The mill wise details of cotton/man-made fibre textile spinning mills (Non-SSI) in the state of Orissa along with number of workers, are given below:

NAME OF THE MILL WORKERS ON ROLL

Orissa Spinning Mills Limited, Sundargarh 384 48 Lingnraj Textiles P Ltd., Bhubhaneswar 1258 Utkal Weavers Coop Spg. Mills Ltd., Puri Jaganath Weavers Coop Spg. Mills, Cuttack 953 1067 The Orissa Weavers Coop Spg. Mills Ltd., Bargarh Orissa Cotton Mills, Cuttack 386 Baripada Spinning Mills, Mayurbhanj 1215 1943 Bhaskar Textile Mills, Jharsuguda 548 Aska Spinning Mills, Ganjam Kalinga Weavers Coop Spg. Mills Ltd., Dhenkanal 1358 Shree Sarala Weavers Coop Spg. Mills Ltd., Jagatsinghpur 1194 Sonepur Spinning Mills, Subarnapur 731 Shree Gopinath Weavers Coop Spg. Mills Ltd., Balasore 439 Ashoka Sybnthgetics Ltd., Sudergarh 436 57 Akhandalmani Spinners & Exporters Ltd., Cuttack

(b) to (d): As on 31.06.2000, the total number of 252 cotton/man-made fibre textile spinning mills were lying closed, in the country. The state wise details of closed cotton/man-made fibre textile spinning mills(Non-SSI) in the country including stateof Orissa along with number of workers, are given below:

STATE	NO. OF	MILLS	NO.	OF WORKERS
CLOSE	D		ON ROI	L
Andhra Pr	adesh	31	48161	
Assam	4	1595		
Bihar	5	3541		
Gujarat	21	28962		
Haryana	10	20437		
Karnataka	. 11	23149		
Kerala	4	13836		
Madhya Pr	adesh	4	24154	
Maharashtra 28 64508				
Orissa	6	12017		
Punjab	6	53042		
Rajasthan		9 4540	6	
Tamilnadu	82	17304	5	
Uttar pradesh 24		24 5	5767	
West Bengal		7 16	395	

(e) The Government of India has enacted the Sick Industrial Companies (special provisions) Act, SICA, 1985 and established the Board of Industrial & Financial Reconstruction (BIFR) with a view to arranging the timely detection of sick & potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures which need to be taken in respect of such companies The rehabilitation schemes sanctioned by BIFR include various measures like restructuring the capital, induction of fresh funds by the promoters, merger with the other companies, change of management, provision for working capital and term loans by banks and financial institutions.

Government have also set up the Textile Workers' Rehabilitation Fund Scheme (TWRFS) to protect the interest of workers rendered jobless due to permanent closure or partial closure of textile mills in the private sector only, in the country. The objective of the TWRFS is to provide interim relief to the eligible workers only for a period of 3 years on a tapering basis, 75% of wage equivalent in the first year, 50% in the second year and 25% in the third year as per norms of the scheme.